



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22th October, 2021

NOTICE

Please take notice that the following matters fixed for 25.10.2021 in Court –II at 02:00 PM will now be taken up at 10:30 AM before the same Bench.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2038 of 2021 in Contempt Case (AT) No. 07 of 2020 in Comp. App. (AT) (Ins) No. 1016 of 2019	Tata Motors Finance Ltd. Vs. Vishal Gupta & Ors.	Rajiv Malik Amarjit Singh Bedi	Akshay Ringe
2.	Comp. App. (AT) No. 18 of 2021 (PH)	Axis Trustee Services Ltd. & Ors. Vs. SREI Equipment Finance Ltd.	Abhishek Swaroop	Diwakar Maheshwari Dipen Chatterjee Rusha Mitra

By order of Hon'ble Acting Chairperson

-Sd/-

Registrar